

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 225 of 2017 (SZ)

Applicant(s)

B. Pratab Reddy,
Ranga Reddy District,
Hyderabad and 4 others

Vs.

Respondent(s)

The State of Telangana,
Rep by its Principal Secretary to
Municipal Administration, Government of
Telangana, Secretariat Building,
Hyderabad and 4 others.

Legal Practitioners for Applicant(s)

M/s Velangapudi Srinivas

Legal practitioners for respondent(s)

Mrs. H. Yasmee Ali for R1 and R2
Mr. T. Sai Krishnan for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.01.2018 Applicant counsel present. R4 notice served. AoS filed. R4 called absent. R1, R2 representing counsel & R5 counsel present. For filing reply of R1, R2 & R5 call on 05.02.2018. (Tmt. Meena Satheesh) Registrar